

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 37

IA 1883/2024 IN C.P. (IB)/300(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **14.05.2024**

NAME OF THE PARTIES: **MICRO CAPITALS PRIVATE LIMITED V/s
AARYA EQUITY (INDIA) PRIVATE LIMITED**

Section 7, 19(2) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Supriya Nair, Adv. Vijay Joshi or the Respondent is present. Adv. Amit Tungare for Resolution Professional present through VC.

Ld. Counsel for the Applicant is directed to supply the copy of the Application to the Respondent No.1.

List this matter on Board on **12.06.2024** for further consideration.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh